

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 94/(MAH)/2015
CA No. 16 & 21/2017 & 55/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH
KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2017

NAME OF THE PARTIES: Aneesha Dutta & Anr.
V/s.
M/s. Cycus Technologies Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Zain Ansari	Adv - for Respondent No. 2	<u>Z Ansari</u>
2.	Mr. V.V Deshmukh i/b Labdhik Shah	Adv for Respondent No. 1	<u>VV</u>
3.	Mr. Santosh Paul Ms. Nidhi Singh Ms. Chaitrika Patki i/b Vidhii Partner	Counsel Adv. for Petitioner. <u>ORDER</u>	<u>Chaitrika</u>

CA No.54 to 56/2016 & 15 to 23/2017 in TCP 91 to 96/397-398/NCLT/MB/MAH/2015

On the additional Affidavit filed by the Petitioner, the Respondent side is directed to file reply within one week hereof, rejoinder, if any, within three days thereof.

List this matter for final hearing on 27.6.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)